

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s) (Criminal) No(s). 867/2023

SHINGRA & ANR.

Petitioner(s)

VERSUS

N.R.V. CHANDRASHEKHAR

Respondent(s)

(IA No. 231422/2023 - STAY APPLICATION)

WITH

T.P.(C) No. 3065/2023 (IV-A)

(IA No. 236714/2023 - STAY APPLICATION)

Date : 31-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mrs. Anjani Aiyagari, AOR

For Respondent(s) Mr. Akshay Amritanshu, Adv.
Mr. Madhukar Deshpande, Adv.
Ms. Maheshwari D.m., Adv.
Mr. Samyak Jain, Adv.

M/S Saa Chambers, AOR

UPON hearing the counsel the Court made the following

O R D E R

We have heard learned counsel for the respective parties.

Prima facie, we are of the view that the transfer petitions have been filed at an advance stage of the cases.

In the circumstances, learned counsel for the petitioner(s) sought time to get instructions in the matter.

List tomorrow, i.e., on 01.02.2024.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS(MALEKAR NAGARAJ)
COURT MASTER (NSH)